

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section II

Chapter-11

CHAPTER 11

**PRODUCTS OF THE MILLING INDUSTRY; MALT; STARCHES;
INULIN; WHEAT GLUTEN**

NOTES:

1. This Chapter does not cover:
 - (a) Roasted malt put up as coffee substitutes (headings 0901 or 2101);
 - (b) Prepared flours, groats, meals or starches of heading 1901;
 - (c) Corn flakes or other products of heading 1904;
 - (d) Vegetables, prepared or preserved, of headings 2001, 2004 or 2005;
 - (e) Pharmaceutical products (Chapter 30); or
 - (f) Starches having the character of perfumery, cosmetic or toilet preparations (Chapter 33).

2. (A) Products from the milling of the cereals listed in the table below fall in this Chapter if they have, by weight on the dry product:
 - (a) A starch content (determined by the modified Ewers polarimetric method*) exceeding that indicated in Column (2); and
 - (b) An ash content (after deduction of any added minerals) not exceeding that indicated in Column (3).

Otherwise, they fall in heading 2302. However, germ of cereals, whole, rolled, flaked or ground, is always classified in heading 1104.

*To know more about ‘*modified Ewers polarimetric method*’, visit International Organisation for Standardization (ISO) website link:

http://www.iso.org/iso/iso_catalogue/catalogue_tc/catalogue_detail.htm?csnumber=18589

- (B) Products falling in this Chapter under the above provisions shall be classified in heading 1101 or 1102 if the percentage passing through a woven metal wire cloth sieve with the aperture indicated in Column (4) or (5) is not less, by weight, than that shown against the cereal concerned.

Otherwise, they fall in heading 1103 or 1104

<i>Cereal</i>	<i>Starch content</i>	<i>Ash content</i>	<i>Rate of passage through a sieve with an aperture of</i>	
			<u>315 Micrometres (microns)</u>	<u>500 micrometres (microns)</u>
(1)	(2)	(3)	(4)	(5)
<i>Wheat and rye</i>	45%	2.5%	80%	-
<i>Barley</i>	45%	3.0%	80%	-
<i>Oats</i>	45%	5.0%	80%	-
<i>Maize (corn) and</i>	45%	2.0%	-	90%
<i>Rice</i>	45%	1.6%	80%	-

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Buckwheat	45%	4.0%	80%	-
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3. For the purposes of heading 1103, the terms “groats” and “meal” mean products obtained by the fragmentation of cereal grains, of which:

- (a) In the case of maize (corn) products, at least 95% by weight passes through a woven metal wire cloth sieve with an aperture of 2 mm;
- (b) In the case of other cereal products, at least 95% by weight passes through a woven metal wire cloth sieve with an aperture of 1.25 mm.

Exim Code	Item Description	Policy	Policy Conditions
1101 00 00	Wheat or meslin flour	Free	
1102	CEREAL FLOURS OTHER THAN THAT OF WHEAT OR MESLIN		
1102 20 00	Maize (corn) flour	Free	-
1102 90	<i>Other:</i>		
1102 90 10	Rye flour	Free	
1102 90 90	Other	Free	
1103	CEREAL GROATS, MEAL AND PELLETS		
1103 11	<i>Of wheat:</i>		
1103 11 10	Groat	Free	
1103 11 20	Meal	Free	
1103 13 00	Of maize (corn)	Free	
1103 19 00	Of other cereals	Free	
1103 20 00	Pellets	Free	
1104	CEREAL GRAINS OTHERWISE WORKED (FOR EXAMPLE, HULLED, ROLLED, FLAKED, PEARLED, SLICED, OR KIBBLED), EXCEPT RICE OF HEADING 1006; GERM OF CEREALS, WHOLE, ROLLED, FLAKED OR GROUND		
	<i>Rolled or flaked grains:</i>		
1104 12 00	Of oats	Free	
1104 19 00	Of other cereals	Free	

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	<i>Other worked grains (for example, hulled, pearled, sliced or kibbled):</i>		
1104 22 00	Of oats	Free	
1104 23 00	Of maize (corn)	Free	
1104 29 00	Of other cereals	Free	
1104 30 00	Germ of cereals, whole, rolled, flaked or ground	Free	
1105	FLOUR, MEAL, POWDER, FLAKES, GRANULES AND PELLETS OF POTATOES		
1105 10 00	Flour, meal and powder	Free	
1105 20 00	Flakes, granules and pellets	Free	
1106	FLOUR, MEAL AND POWDER OF THE DRIED LEGUMINOUS VEGETABLES OF HEADING 0713, OF SAGO OR OF ROOTS OR TUBERS OF HEADING 0714 OR OF THE PRODUCTS OF CHAPTER 8		
1106 10 00	Of the dried leguminous vegetables of heading 0713	Free	
1106 10 10	Guar Meal	Free	
1106 10 90	Others	Free	
1106 20	<i>Of sago or of roots or tubers of heading 0714:</i>		
1106 20 10	Of sago	Restricted	
1106 20 20	Of manioc (cassava)	Free	
1106 20 90	Of other roots and tubers	Restricted	
1106 30	<i>Of the products of Chapter 8:</i>		
1106 30 10	Of tamarind	Free	
1106 30 20	Of singoda	Free	
1106 30 30	Mango flour	Free	
1106 30 90	Other	Free	
1107	MALT, WHETHER OR NOT ROASTED		
1107 10 00	Not roasted	Free	
1107 20 00	Roasted	Free	
1108	STARCHES; INULIN		
	<i>Starches:</i>		
1108 11 00	Wheat starch	Free	

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1108 12 00	Maize (corn) starch	Free	
1108 13 00	Potato starch	Free	
1108 14 00	Manioc (cassava) starch	Free	
1108 19	<i>Other:</i>		
1108 19 10	Sago	Free	
1108 19 90	Other	Free	
1108 20 00	Inulin	Free	
1109 00 00	Wheat gluten, whether or not dried	Free.	